

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-6/1999/9717/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abdul Hakim,
Member,
MACT No. 3, Kamrup (M),
Guwahati, Assam.

Dated Guwahati the nd 22 September, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. MACT No. 3/2023/598 dtd. 19.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 22.09.2023 till the morning of 26.09.2023.** Further, the Member, MACT No. 1, Kamrup (M) and in his absence the Member, MACT No. 2, Kamrup (M) would remain in charge of your Court and office in your absence.

Yours faithfully,

Self-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-6/1999/9718-9719-9720/dated, 22-09-23

Copy to.

1. The Member, MACT No. 1, Kamrup (M), Guwahati.
2. The Member, MACT No. 2, Kamrup (M), Guwahati.
3. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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